

Proposal to set up a Regional office of Handicrafts and Handloom Export Corporation at Calcutta

*399. SHRI SATYA GOPAL MISRA: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that there is no Regional Head Office of Handicrafts and Handloom Export Corporation in the Eastern part of our country;

(b) whether there is any proposal under the consideration of Government to set up a regional office of Handicrafts and Handloom Export Corporation at Calcutta,

(c) if so, the details thereof; and

(d) if not, what are the alternative arrangements of Government to purchase handloom production for export from West Bengal where a large number of weavers are engaged in the trade?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) Handicrafts and Handloom Export Corporation has an office at Calcutta.

(b) to (d). Do not arise.

Advances to Weaker Sections by Nationalised Banks

*402. KUMARI PUSHPA DEVI SINGH:

SHRI GHUFRAN AZAM:

Will the Minister of FINANCE be pleased to state:

(a) whether the Reserve Bank of India has directed all the nationalised banks in the country to ensure advances to weaker sections;

(b) whether Government would clarify who will be the beneficiaries amongst the weaker sections.

(c) how much advance has been paid by different nationalised banks in this regard (latest figures); and

(d) to what extent the weaker sections of the country will be benefited by it?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (d). The Reserve Bank of India have issued guidelines to all scheduled commercial banks about the identification of beneficiaries of the 20 Point Programme belonging to the weaker sections of the community in various priority sectors and advised them to endeavour to increase the flow of credit to weaker sections so that by March 1985 these sections account for 25 per cent of the priority sector credit or 10 per cent of the aggregate credit of these banks. For this purpose a composite concept of 'weaker section' within priority sectors has been evolved on the basis of the recommendations of a Working Group constituted by the Reserve Bank of India. The 'weaker section' would comprise:

1. Small and marginal farmers;
2. Landless labourers;
3. Tenant farmers/share croppers;
4. Artisans, village and cottage industries;
5. I.R.D.P. beneficiaries.
6. Scheduled Castes/Scheduled Tribes; and
7. DIR Scheme beneficiaries.

Since the concept of composite weaker section has only recently been evolved, data in regard to public sector banks' credit to this section are, therefore, not available. However, Reserve Bank have reported that as per their quick estimates the small and marginal farmers, borrowers having loans of upto Rs. 10,000 for activities allied to agriculture and artisans, cottage and village industries and small units requiring not more than Rs. 25,000 as composite loans, accounted for outstanding advances of Rs. 1784 crores as at the

end of December 1982, estimated to be about 15.8 per cent of the priority sector advances of the public sector banks.

Change in Morning Flight of IAC between Vijayawada and Madras/Hyderabad

*403. SHRIMATI VIDYA CHEN-NUPATI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the departure time of the morning flight of planes leaving Vijayawada to Madras/Hyderabad is 6.30 A.M.;

(b) whether he is aware that Vijayawada airport serves five surrounding districts and this departure time is very inconvenient for the people of those districts and they are unable to make use of the flight;

(c) whether it is proposed to change the time suitably, say, to 9.30 A.M.; and

(d) if not, the reasons therefor?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN): (a) No, Sir. The departure time of the morning flight leaving Vijayawada for Madras (IC-548) is 0800 hours and the departure time of the flight for Hyderabad from Vijayawada (IC-547) is 1300 hours.

(b) to (d). In Indian Airlines' Summer schedule which will become effective from 16-4-83, IC-548 will depart from Hyderabad at 0910 hours and will arrive Vijayawada at 1010 hours and depart from Vijayawada for Madras via Tirupati at 1030 hours.

Collection of Taxes

*404. SHRI SUNIL MAITRA:
SHRI HANNAN MOLLAH:

Will the Minister of FINANCE be pleased to lay a statement showing:

(a) what has been the actual quantum of collection of (1) Excise Duty

(2) Customs Duty and (3) Income and (4) Corporation Tax in the six month period between April and September, 1982;

(b) what were the budgetary estimates of collection in respect of each of the above items; and

(c) if the collections in the period fell short of budgetary estimates, reasons therefor?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE):

(a) to (c) A statement is laid on the Table of the House.

Statement

1. The actual quantum of collection of Union Excise (Excluding cesses on coal and coke salt, rubber, limestone and dolomite and iron ore) and customs duties in the six months' period between April and September, 1982 was as under:

	(Rupees in crores)
Union Excise Duties	3786.38
Customs Duties	2778.57
Income Tax and Corporation Tax (Provisional)	1871.90

2. The Budgetary estimates of collection in respect of Union Excise Duties (excluding cesses enumerated above) and Customs duties for the year 1982-83 were as under:—

	(Rupees in crores)	
	Union Excise Duties	Customs Duties
Budget Estimates	8475.12	4996.60
Revised Budget Estimates	8255.90	4990.00

Budget estimates of income-tax and corporation-tax for the entire financial year 1982-83 have been earmarked to the tune of Rs. 3944.75 crores.